

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL No. 209 of 2019 &**  
**IA NO. 1218 OF 2019**

**Dated: 10<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s Inland Power Ltd**  
**Vs.**

**.... Appellant(s)**

**Jharkhand State Electricity Regulatory**  
**Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s):      Mr. Anand K. Ganesan  
   Ms. Swapna Seshadri  
   Mr. Amal Nair  
   Ms. Adishree

Counsel for the Respondents (s): -----

**ORDER**

Issue urgent notice to the Respondents returnable on 17.07.2019.  
Dasti, in addition, is also permitted.

List the matter on **17.07.2019**.

**(S. D. Dubey)**  
**Technical Member**  
*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**